

Food Safety and Standards Authority of India

(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 9th February, 2017

Public Notice

FSSAI has been mandated by the FSS Act, 2006 for performing various functions including creation of an information network across the country so that the public, consumers, Panchayats, etc. receive rapid, reliable and objective information about food safety and issues of concern.

2. With the above mandate, FSSAI is in the process of preparing a standardized database of all food testing laboratories across the Country including those laboratories which come under the ambit of Food Safety and Standards Act, 2006.

3. For this purpose, an e-Form has been placed on FSSAI's website for furnishing the information (<http://fssai.gov.in/labdata/labform>). All concerned are therefore requested to share the requisite information with the FSSAI. Last date for furnishing the information is 15 days from the date of notice.

Sd/-
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